

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 09.01.2021

NOTICE

Take notice that the following matter adjourned on 04.12.2020 will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App. (AT) (Ins) No. 173 of 2020 Part Heard	Aditya Sikdar & Anr. Vs. Allahabad Bank & Anr.	04.12.2020	15.01.2021

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar